Schedule to the Unlawful Activities (Prevention) Act, 1967 at serial No. 4 therein.

[Placed in Library. For (1) to (4) See No L.T. 1045/17/19]

- L Notification of Ministry of Home Affairs
- II. Annual Report of NDMA (2018-19) and related papers
- III. Annual Report and Accounts of NIDM (2018-19) and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 186, dated the June 23 - June 29, 2019 (Weekly Gazette), publishing the Ministry of Home Affairs, National Fire Service College, Nagpur (Laboratory Assistant Grade-I) Recruitment Rules, 2019, under article 309 of the Constitution.

[Placed in Library. See No L.T. 1054/17/19]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 70 of the Disaster Management Act, 2005:—
 - (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2018-19.
 - (b) Review by Government on the working of the above Authority.

 [Placed in Library. See No L.T. 1052/17/19]
- III. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Statement of Objectives and Reasons of the above-said Institute, for the year 2018-19. [Placed in Library. See No L.T. 1053/17/19]

Report of NCSC and related papers

जल शक्ति मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution:—
 - Report of the National Commission for Scheduled Castes (NCSC) on the plight of Safai Karamcharis and the Recommendations/Proposals to improve their plight, New Delhi. (March, 2012).
 - (b) Explanatory Memorandum on the above said Report.
- Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No L.T. 1056/17/19]

MESSAGES FROM LOK SABHA

The National Institute of Design (Amendment) Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 26th November, 2019, agreed without any amendment to the National Institute of Design (Amendment) Bill, 2019, which was passed by Rajya Sabha at its sitting held on the 6th August, 2019."

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

प्रो. राम गोपाल यादव (उत्तर प्रदेश): महोदय, में विभाग-संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- 115th Report on the National Commission for Indian System of Medicine (i) Bill, 2019; and
- 116th Report on the National Commission for Homoeopathy Bill, 2019.